

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA
UNSTARRED QUESTION NO. 5072**

ANSWERED ON – 3.4.2023

HEALTH INSURANCE PENETRATION

5072. SHRI M.V.V. SATYANARAYANA:

Will the Minister of FINANCE be pleased to state:

- (a) the number of persons covered under Health Insurance during the Financial Year 2021-22;
- (b) whether it is a fact that Health Insurance penetration is considerably low in the country;
- (c) if so, the details thereof and the reasons therefor; and
- (d) the steps taken by the Government to create awareness about health insurance policies in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a): Insurance Regulatory and Development Authority of India (IRDAI) has informed that during the financial year (FY) 2021-22, the number of persons covered under health Insurance is 52.04 crore.

(b) and (c): IRDAI has informed that the overall general insurance penetration (including health insurance segment) in the country during FY 2021-22 is 1%, out of which 0.34% is contributed by the health insurance segment.

(d): IRDAI has informed that it has adopted a multi-pronged approach using print and electronic media to enhance consumer awareness on various aspects of insurance including Health Insurance on Pan India basis and encouraging all stakeholders to promote insurance awareness among the public. The following are some of the initiatives:

- i. Consumer Education Website is in place for general public and policyholders as single point reference for dissemination of information about consumer guidance and protection. Handbooks, comic books and FAQs relating to insurance including health insurance are available at this website (www.policyholder.gov.in).
- ii. Pan India Insurance Awareness Campaign through print and electronic media on Motor, Health, Rural and Property Insurance was sponsored by General Insurance Council in English, Hindi and various other languages,
- iii. Distribution of insurance education material in various financial inclusion and insurance education programmes and seminars being organized by various stakeholders,
- iv. IRDAI has also advised all insurers to have a Board approved insurance awareness policy for dissemination of insurance education and made it as part of IRDAI (Protection of Policyholders' Interests) Regulations, 2017.
